

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/275(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SATYANDRA SINGH VS TARAK NATH BRIGHT BAR INDUSTRIES PVT LTD
UNDER SECTION	SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 243(1) (B)

Appearance via video conference/physically

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **23.08.2024**.

**Satyajit Roy
(Court Officer)**